

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(28)

C.P No. 265/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Fiba Shipping Agency & Ors.
V/s.
Dreams the Mall Company Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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SUBIR KUMAR
FOR RESPONDENT



ORDER

CP No.265 /241-242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)